

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**  
**(SPECIAL BENCH)**

15. I.A. 604/2023  
I.A. 3384/2022  
I.A. 2939/2022  
IN  
C.P.(IB)-2915(MB)/2019

CORAM: SHRI. KISHORE VEMULAPALLI, MEMBER (J)  
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **13.03.2023**

NAME OF THE PARTIES: M/s. Finquest Financial Solutions Pvt Ltd.  
V/s.  
Ballarpur Industries Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Mr. B. Gopalakrishnan a/w Nilesh Ghadge, Ashish Dalal, Ishvi Jain, counsel appearing for the Applicant in I.A. 604/2023, Mr. Yashish Chandra, Mr. Ramakant Rai and Mr. Somesh Srivastava i/b Trilegal, counsel appearing for the Corporate Debtor are present through virtual hearing.

**I.A. 604/2023**

Counsel appearing for the applicant is directed to amend the cause title of the above application and take appropriate steps for filing amended copy. Permission is granted. Counsel appearing for the applicant further directed to complete the process within one week by serving an advance amended copy to the other side as well as to this Bench before the next date of hearing.

**I.A. 3384/2022**

Registry as well as Applicant are directed to issue notice to the Respondent intimating the Respondent regarding filing of the above Interlocutory Application against them with further direction to the Respondent to file reply within two weeks from the date of receiving notice if Application copy is served and to appear either in person or through advocate before this Bench on the next date of hearing.

The Applicant shall file service affidavit along with copy of notice sent to the Respondent, acknowledgements, original postal receipt, track report, email etc, at least two days before the next date of hearing.

The Registry shall also submit service report along with notice copy sent to Respondent, postal receipt, track report/acknowledgement before this Bench on the next date of hearing. List this matter on **12.04.2023**.

Sd/-  
MADHU SINHA  
Member (Technical)  
//SKS//

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)